

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1996
ANSWERED ON:09.03.2015
INVESTMENT OF EPF
Dhotre Shri Sanjay Shamrao;Mahtab Shri Bhartruhari

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the corpus fund lying with the Employees' Provident Fund Organisation (EPFO) has increased during each of the last three years and the current year;
- (b) if so, the details thereof along with the details of investment of such corpus fund made by the EPFO during the said period;
- (c) the criterion followed/adopted by the EPFO for investment of such corpus fund and the rate of interest accrued on it;
- (d) whether cases of irregularities/violation of the said criterion in investment of such fund and interest rate on it have come to the notice of the Government during the said period;
- (e) if so, the details thereof and the reasons therefor along with the action taken/being taken by the Government in such cases; and
- (f) the other steps taken/being taken by the Government to provide better returns to the subscribers of such fund?

Answer

MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA)

(a) & (b): Yes, Madam. The details of investment of the corpus fund made by Employees' Provident Fund Organisation (EPFO) during the last three years and the current year (upto December,2014) are at Annex.

(c): The Government prescribes Investment Pattern for investments of EPFO corpus. Presently, EPFO is following Pattern of Investment, 2013 notified by Ministry of Labour & Employment on 21st November, 2013.

The rate of interest declared by EPFO during the last three years is as under:

2012-13	8.50%
2013-14	8.75%
2014-15	8.75%

(d) & (e): No, Madam.

(f): The Central Board of Trustees (CBT), Employees Provident Fund (EPF) in its 201st Meeting held on 25.02.2015 relaxed investment guidelines with an objective to increase the earnings of the fund without compromising with safety and security of the fund.